

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF AUGUST 2020**

Sl. No.	Nature	Opening balance as on 01.08.2020	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.08.2020	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	49	0			0			3	3	46	3
2	WA	337	31			31			12	12	356	0
3	WPC	5858	393	2	2	397			201	201	6054	10
4	WPL	1062	31			31			17	17	1076	0
5	WPS	13564	525	4		529	2		295	297	13796	7
6	WPT	438	9			9			10	10	437	0
7	WPCR	1733	61			61	1		16	17	1777	0
8	WPPIL	133	19	1		20			5	5	148	0
9	WP 227	1320	25	1		26	2		8	10	1336	1
10	WPHC	5	0			0			1	1	4	0
A	TOTAL (1 to 10)	24499	1094	8	2	1104	5	0	568	573	25030	21
1	FA	3078	16	2		18	3		23	26	3070	6
2	FAM	768	1			1			4	4	765	2
3	FA(MAT)	162	4			4			6	6	160	0
4	SA	5581	21	1		22	3		110	113	5490	112
5	MA	305	1			1	1		5	6	300	0
6	MAC	7963	125	2		127	1		115	116	7974	103
7	CR	288	4			4			1	1	291	0
8	MCC	591	43			43	2		29	31	603	0
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	16	0			0			1	1	15	0
11	EP	7	0			0				0	7	0
12	TPC	72	2			2			1	1	73	0
13	CONT	1225	103			103	2		14	16	1312	1
14	ITA	4	0			0				0	4	0
15	ARBA	172	2			2			1	1	173	0
16	ARBAP	6	0			0				0	6	0
17	ARBR	51	5			5				0	56	0
18	TAXC	92	1			1				0	93	0
19	REVP	150	10			10	3		4	7	153	0
B	TOTAL (1 to 19)	20534	338	5	0	343	15	0	314	329	20548	224
TOTAL (A+B)		45033	1432	13	2	1447	20	0	882	902	45578	245
MAIN CRIMINAL CASES												
1	CRREF	3				0				0	3	0
2	CRA	14512	37			37	1		49	50	14499	35
3	CRR	5158	42			42			12	12	5188	1
4	MCRC	1558	1159	1		1160			1028	1028	1690	0
5	MCRCA u/s 438 CrPC	436	264			264	1		245	246	454	0
6	CONTR	6	0			0				0	6	0
7	CRMP	3426	158	2		160			30	30	3556	0
8	TPCR	27	0			0			1	1	26	0
9	ACQA	2681	9			9			1	1	2689	1
C	TOTAL (1 to 9)	27807	1669	3	0	1672	2	0	1366	1368	28111	37
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		72840	3101	16	2	3119	22	0	2248	2270	73689	282
PENDENCY INCREASE/ DECREASE		72840	INCREASE (+849)								73689	

Over 5 Years Pendency as on 01.08.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.08.2020	Over 5 Years Decrease Pendency during the month
16181	4	282	15903	-278


ARVIND KUMAR VERMA
 REGISTRAR (JUDICIAL)